

ITEM NO.1501

COURT NO.16

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2616/2014

BHAGWATI DEVI

Appellant(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

Date : 29-08-2025 This appeal was called on for pronouncement of judgment today.

For Appellant(s) :

Mr. Rajesh Pathak, Adv.
Mr. Sanjeet Kumar Trivedi, AOR

For Respondent(s) :

Ms. Saakshi Singh Rawat, Adv.
Mr. Sudarshan Singh Rawat, AOR

Hon'ble Mr. Justice Aravind Kumar pronounced the judgment of the Bench comprising Hon'ble Mr. Justice N.V. Anjaria and His Lordship.

The appeal is allowed in terms of the Signed Reportable Judgment placed on the file.

Pending application(s), if any, shall stand disposed of.

(RASHI GUPTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)